

**The Goa (Regulation of Film Shooting)  
(Amendment) Bill, 2022**

(Bill No. 29 of 2022)

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BILL

BE it enacted to amend the Goa (Regulation of  
Film Shooting) Act, 2021(Goa Act 29 of 2021) by  
5 the Legislative Assembly of Goa in the Seventy-  
third Year of the Republic of India as follows:—

**1. Short title and commencement.**— (1) This  
Act may be called the Goa (Regulation of Film  
Shooting) (Amendment) Act, 2022.

10 (2) It shall come into force at once.

**2. Amendment of section 7.**— In section 7 of  
the Goa (Regulation of Film Shooting) Act, 2021  
(Goa Act 29 of 2021) (Hereinafter referred to as  
the “Principal Act”), for the expression  
15 “Imprisonment for a term which may extend to  
three months or with fine which may extend to  
five lakh rupees or with both”, the expression “*fine  
which shall not be less than fifty thousand rupees,  
but may extend to five lakh rupees*”, shall be  
20 *substituted*.

**Statement of Objects and Reasons**

The Bill seeks to amend section 7 of the Goa (Regulation of Film Shooting) Act, 2021 (Goa Act 29 of 2021) so as to decriminalize the provisions of imprisonment specified in said section 7 of the said Act.

This Bill seeks to achieve the above object.

**Financial Memorandum**

No financial implications are involved in this Bill.

**Memorandum Regarding Delegated  
Legislation**

No delegated legislation is envisaged in this Bill.

Assembly Hall.  
Porvorim, Goa.  
20th July, 2022

**Dr. Pramod Sawant**  
Hon'ble Chief Minister/ Minister  
for Information And Publicity

Assembly Hall.  
Porvorim, Goa.  
20th July, 2022.

**(Namrata A. Ulman)**  
Secretary to the Legislative  
Assembly of Goa.

**A N N E X U R E**

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Extract of section 7 of the Goa  
(Regulation of Film Shooting) Act, 2021  
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**7. Penalties for offences against the Act, etc.—**

Whoever contravenes any provisions of this Act or rules made thereunder shall be punished with imprisonment for a term which may extend to three months or with fine which may extend to five lakh rupees or with both.

Assembly Hall.  
Porvorim, Goa.  
20th July, 2022

**Dr. Pramod Sawant**  
Hon'ble Chief Minister/Minister  
for Information And Publicity

Assembly Hall.  
Porvorim, Goa.  
20th July, 2022.

**(Namrata A. Ulman)**  
Secretary to the Legislative  
Assembly of Goa.



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

**The Goa (Regulation of Film Shooting)  
(Amendment) Bill, 2022**

(Bill No. 29 of 2022)

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(To be introduced in the Legislative Assembly of the State of Goa)

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**GOA LEGISLATURE SECRETARIAT,  
ASSEMBLY HALL, PORVORIM, GOA  
JULY, 2022**

